

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VERIFONE INDIA PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	VERIFONE INDIA PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	09.01.1990
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA1990PTC010664
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#003, Classique Mansion, 6 th Cross, HAL 2 nd Stage, Bangalore, Karnataka -560008
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07.08.2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Srilakshmi Purushottam Address: Guru & Jana Chartered Accountants, No.41, Patalamma Temple Street, Near Southend Circle, Basavanagudi, Bangalore. 560004 Mail id: sri@gurujana.com Ph. No: 080 42202020 Regn. No.: IBBI/IPA-001/IP-P00951/2017-2018/11571
8. LAST DATE FOR SUBMISSION OF CLAIMS	06.09.2023

Notice is hereby given that **Verifone India Private Limited** has commenced voluntary liquidation on August 07, 2023.

The stakeholders of **Verifone India Private Limited** are hereby called upon to submit a proof of their claims, on or before September 06, 2023, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: 9th August 2023

Place: Bengaluru